

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2019 &  
IA NO. 1168 OF 2019**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Adani Electricity Mumbai Limited**

**.... Appellant(s)**

**Vs.**

**The Maharashtra Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manpreet Lamba

Counsel for the Respondent(s) : Ms. Pratiti Rungta  
Mr. Sumit Pargal for R-1

**ORDER**

List the matter on **19.08.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/mkj*